

NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

PUBLIC NOTICE

The list of orders dated 31.01.2018 passed by the Western Zone Bench Pune as per list Annexure "A" have been inadvertently uploaded. These orders be not treated as orders passed in the matters mentioned in the list Annexure "A" and the orders in these matters shall be uploaded on the website in due course.

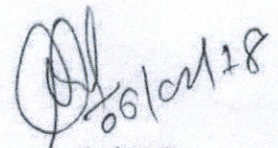
Inconvenience caused is highly regretted.


(Registrar General)
National Green Tribunal

06 FEB 2018

List of Orders dt. 31-01-2018 which are inadvertently uploaded on the website of NGT

| <u>S.No.</u> | <u>Item No.</u> | <u>O.A./E.A./Appeal No.</u> |
|--------------|------------------|-----------------------------|
| <u>1</u> | <u>1</u> | <u>E.A.18/2017</u> |
| <u>2</u> | <u>12</u> | <u>O.A. 55/2017</u> |
| <u>3</u> | <u>13</u> | <u>O.A. 28/2017</u> |
| <u>4</u> | <u>14</u> | <u>O.A. 71/2017</u> |
| <u>5</u> | <u>15</u> | <u>O.A. 167/2017</u> |
| <u>6</u> | <u>18</u> | <u>O.A. 183/2017</u> |
| <u>7</u> | <u>Mentioned</u> | <u>M.A. 34/2018</u> |
| <u>8</u> | <u>22</u> | <u>O.A. 110(THC)/2015</u> |
| <u>9</u> | <u>24</u> | <u>O.A. 121/2015</u> |
| <u>10</u> | <u>26</u> | <u>O.A. 22/2016</u> |
| <u>11</u> | <u>27</u> | <u>O.A. 71/2016</u> |
| <u>12</u> | <u>29</u> | <u>O.A. 122/2017</u> |
| <u>13</u> | <u>30</u> | <u>O.A. 159/2017</u> |
| <u>14</u> | <u>31</u> | <u>M.A. 162/2017</u> |
| <u>15</u> | <u>32</u> | <u>M.A. 33/2018</u> |
| <u>16</u> | <u>33</u> | <u>R.A. 01/2018</u> |


06/02/18.
Registrar
National Green Tribunal,
Western Zone, Bench Pune.